## GOVERNMENT OF INDIA MINISTRY OF STEEL

## RAJYA SABHA UNSTARRED QUESTION NO. 2078 FOR ANSWER ON 07/08/2023

## TRANSFER POLICY OF NON-EXECUTIVE EMPLOYEES IN SAIL

2078. SHRI DHIRAJ PRASAD SAHU:

Will the Minister of STEEL be pleased to state:

- (a) details of the transfer policy of non-executive employees working in various units of SAIL as issued by SAIL Corporate Office and various units of SAIL;
- (b) whether the transfer policy of non-executive employees working in units of SAIL has been approved by recognized unions and their representatives, if so, the copy of the agreement thereof; and
- (c) the number of non-executive employees transferred from Bokaro Steel Plant to other units of SAIL under organizational requirements during the last five years?

## ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF STEEL

(SHRI FAGGAN SINGH KULASTE)

- (a) Transfers/Posting of all the employees in SAIL Plants/Units are done on the basis of organizational requirements keeping in view the overall manpower, specific skill-set, competencies, work-experience, professional/statutory qualifications, etc. and on compassionate basis as per company's guidelines.
- (b) No, Sir.
- (c) Five (5) non-executive employees have been transferred/posted from Bokaro Steel Plant under organizational requirements during the last five years.

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